ITEM NO.14 COURT NO.6 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 10787/2024

[Arising out of impugned final judgment and order dated 20-11-2023 in WC No. 12074/2023 passed by the High Court of Judicature at Allahabad]

AJAY VIJH Petitioner(s)

VERSUS

INDIAN BANKS ASSOCIATION & ORS. Respondent(s)

IA No. 73829/2024 - CONDONATION OF DELAY IN FILING
IA No. 153246/2025 - EXEMPTION FROM FILING O.T.
IA No. 153316/2025 - EXEMPTION FROM FILING O.T.

Date : 29-04-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

Amicus Curiae Mr. Maninder Singh, Sr. Adv.
assisted by :-
Mr. Rajat Nair, Adv.
Mr. Prabhas Bajaj, Adv.
Mr. Milind Rai, Adv.
Mr. Amarpal Singh Dua, Adv.
Ms. Priyanka Bhatt, Adv.
Mr. Rishabh Yadav, Adv.

For Petitioner(s) : Mr. Pankaj Agarwal, Adv.
Mr. Sunil Murarka, Adv.
Mr. Siddhant Sahay, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) : Mr. Rajesh Kumar Gautam, AOR
Mr. Anant Gautam, Adv.
Mr. Tejasvi Goel, Adv.
Mr. Vibhu Sharma, Adv.
Ms. Likivi Jakhalu, Adv.
Mr. Aman Gahlot, Adv.
Mr. Rishi Chauhan, Adv.
Ms. Azal Aekram, Adv.

Ms. Radhika Gautam, AOR
Ms. Anjul Dwivedi, Adv.
Mr. Kunal Thakur, Adv.

Signature Not Verified
Digitally signed by Jayant Kumar Arora
Date: 2026.04.30 16:53:45 IST
Reason:

Mr. Archana Pathak Dave, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Gayatri Mishra, Adv.
Ms. Aarushi Singh, Adv.
Mr. Gaurang Bhushan, Adv.
Mr. Rajesh Kumar Singh, Adv.
Mr. Vijay Awana, Adv.
Mr. Jagdish Chandra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. Heard learned Amicus Curiae and learned counsel appearing for the petitioner and the respondents.

2. Arguments concluded.

3. Judgment reserved.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR